

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.3495
TO BE ANSWERED ON 16.03.2018

Deaths of Peacocks

3495. SHRIMATI KOTHAPALLI GEETHA :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that a large number of peacocks died and many become unconscious in various parts of the country apparently after consuming some poisonous substances; and
- (b) if so the details thereof and the steps being taken to protect peacocks in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) Reports of deaths of peacocks due to consuming insecticide treated seeds have been received in the Ministry from time to time. The management and protection of wildlife like birds and animals is primarily the responsibility of the concerned State/ Union Territory Governments. Information on death of peacocks in the States/Union Territories is not collated in the Ministry.

The important steps taken by the Government for protection of peacocks include:

- i. Peacock is included under the Schedule – I of the Wild Life (Protection) Act, 1972 thereby affording this species the highest degree of legal protection and is the National Bird of the Country.
- ii. The Wild Life (Protection) Act, 1972 provides for punishment for violation of its provisions. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s).
- iii. Law enforcement authorities in the States maintain strict vigil against poaching of peacocks.
- iv. The State/Union Territory Governments have been requested to strengthen the field formations and intensify patrolling in and around Protected Areas.
- v. Protected Areas, viz., National Parks, Sanctuaries, Conservation Reserves

and Community Reserves covering important wildlife habitats have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats. Five Protected Areas have been created especially for the conservation of peacocks.

- vi. Financial assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Umbrella Scheme of 'Integrated Development of Wildlife Habitats', for providing better protection to wildlife including peacock, and improvement of habitat.
